

[Shri P. Venkatasubbaiah]
Committee 'E' on Draft Fifth Five
Year Plan (Implementation and Pub-
lic Cooperation).

12.35 hrs.

ASSENT TO BILL

SECRETARY-GENERAL: Sir I
lay on the Table the Pondicherry Ap-
propriation (Vote on Account) Bill,
1974 passed by the Houses of Par-
liament during the current session
and assented to since a report was

last made to the House on the 28th
April, 1974.

12.35½ hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on
Absence of Members from the Sittings
of the House in their Fourteenth
Report have recommended that leave
of absence be granted to the following
Members for the periods indicated
against each:—

(1) Shri Bishwanath Jhunjhunwala

— 17 h to 22nd December, 1973
(Ninth Session) and 18th
February to 5th April, 1974
(Tenth Session)

(2) Dr. G. S. Melkote

— 15th April to 10th May 1974
(Tenth Session)

(3) Shri D. vendra Satpathy

— 18th February to 7th March 1974
(Tenth Session)

Is it the pleasure of the House that
leave as recommended by the Com-
mittee may be granted?

12.36 hrs.

RULES COMMITTEE

FOURTH REPORT AND MINUTES

SHRI S. M. BANERJEE (Kampur):
Yes, but without pay. That is the
Government's policy—no work, no
pay.

SHRI SHIVNATH SINGH (Jhun-
jhunu): I beg to lay on the Table
the following Report and Minutes of
the Rules Committee:—

(1) Fourth Report under sub-rule
(1) of rule 331 of the Rules
of Procedure and Conduct of
Business in Lok Sabha.

MR. SPEAKER: I think you are
perfectly right. I hope the House
agree to that— not about the without
pay, but with the report.

(2) Minutes of the sittings of the
Committee held on the 18th
and 26th March and 3rd and
25th April 1974.

HON. MEMBERS: Yes.

SHRI VIKRAM MAHAJAN (Kan-
gra): Those who indulge in walk-
outs should forfeit their pay.

12.36 hrs.

COMMITTEE OF PRIVILEGES

NINTH REPORT

MR. SPEAKER: The Members will
be informed accordingly.

DR. HENRY AUSTIN (Ernakulam):
I beg to present the Ninth Report of
the Committee of Privileges.